

- (xii) G.S.R. 423 published in Gazette of India dated the 1st March, 1968.
- (xiii) G.S.R. 424 published in Gazette of India dated the 1st March, 1968.
- (xiv) G.S.R. 425 published in Gazette of India dated the 1st March, 1968.
- (xv) G.S.R. 426 published in Gazette of India dated the 1st March, 1968.
- (xvi) G.S.R. 469 published in Gazette of India dated the 9th March, 1968.
- (xvii) G.S.R. 470 published in Gazette of India dated the 9th March, 1968.
- (xviii) G.S.R. 477 published in Gazette of India dated the 7th March, 1968.

[Placed in Library. See No. LT- 469/68]

2. A copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises & Salt Act, 1944:-

- (i) The Customs and Central Excise Duties Export Drawback (General) Twenty-ninth Amendment Rules, 1968, published in Notification No. G.S.R. 466 in Gazette of India dated the 9th March, 1968.
- (ii) The Customs and Central Excise Duties Export Drawback (General) Thirtieth Amendment Rules, 1968, published in Notification No. G.S.R. 467 in Gazette of India dated the 9th March, 1968.
- (iii) The Customs and Central Excise Duties Export Drawback (General) Thirty-first Amendment Rules, 1968, published in Notification No. G.S.R. 468 in Gazette of India dated the 9th March, 1968.

[Placed in Library. See No. LT-470/68]

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1968, which has been passed by the Rajya Sabha at its sitting held on the 14th March, 1968."

UTTAR PRADESH STATE LEGISLATURE (DELEGATION OF POWERS) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1968, as passed by Rajya Sabha.

ESTIMATES COMMITTEE

FORTY-SIXTH REPORT

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to present the Forty-sixth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Hundredth Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Education—Banaras Hindu University.

PUBLIC ACCOUNTS COMMITTEE

TWENTY-FIRST REPORT

SHRI M. R. MASANI (Rajkot): I beg to present the Twenty-first Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1965-66 and Audit Report (Civil), 1967, relating to the Department of Atomic Energy, Ministries of External Affairs, Food, Agriculture, Community Development and Corporation (Department of Community Development and Cooperation), Health and Family Planning and Works, Housing and Supply (Department of Supply).